

**GOVERNMENT OF INDIA
ENVIRONMENT, FORESTS AND CLIMATE CHANGE
LOK SABHA**

UNSTARRED QUESTION NO:3433
ANSWERED ON:17.03.2015
MANGROVE FORESTS
Chandrakasi Shri M.

Will the Minister of ENVIRONMENT, FORESTS AND CLIMATE CHANGE be pleased to state:

- (a) the details of the total area of mangrove forests in India, their percentage against land area, and the concentration of mangrove forests, State-wise;
- (b) the details of projects and schemes being implemented/proposed to be implemented by the Government of India to protect, conserve mangrove forests and to further develop the potential areas in different States/UTs;
- (c) whether the Union Government has any plans/devised schemes to encourage State Governments/UTs to develop their mangrove forests; and
- (d) if so, the details thereof including the potential areas in Tamil Nadu which could be developed as mangrove forests?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT, FOREST AND CLIMATE CHANGE. (SHRI PRAKASH JAVADEKAR)

(a) As per the Forest Survey of India Report 2013, the total area of mangrove forests in India is 4628 square kilometer which is 0.14 per cent of the country's total geographical area. The State-wise details of mangrove forests concentration are presented below:

(Area in km2)					
S. No.	States/Union Territories	Very dense mangrove	Moderately dense mangrove	Open mangrove	Total mangrove
1	West Bengal	993	699	405	2097
2	Gujarat	175	928		1103
3	A&N Islands	276	258	70	604
4	Andhra Pradesh	126	226		352
5	Orissa	82	88	43	213
6	Maharashtra	69	117		186
7	Tamil Nadu	16	23	39	
8	Goa	20	2		22
9	Kerala	3	3		6
10	Karnataka	3		3	
11	Puducherry			2	2
12	Daman& Diu			1	1
	Total	1,351	1,457	1,819	4,628

(b) to (d) The Ministry of Environment, Forest & Climate Change operating a Centrally Sponsored Scheme (CSS) for Conservation and Management of Mangroves of India and provides 100% Central Assistance to coastal States/Union Territories including Tamil Nadu, who request for implementation of their approved Management Action Plans (MAPs) which comprise components such as Survey and Demarcation, Afforestation and Restoration of Mangroves, Alternate and Supplementary Livelihoods, Protection Measures, education and awareness etc.

The Ministry has reconstituted a National Committee on Mangroves and Coral Reefs on 03.04.2013 which assists the Government on policies and action programmes for conservation of mangroves and related ecosystems and suggests additional mangrove areas for intensive conservation and management in the country. On a nation-wide basis, 38 sites for Mangroves have been identified as appropriate for planting of mangroves and their conservation and management. The State-wise list is Annexed.

The details of the funds released to coastal States/UTs for development of the mangrove forests for the last 3 years and during the current financial year and are as follows:

(Rs.in lakh)					
S. No.	States/Union Territories	2011-12	2012-13	2013-14	2014-15
1	West Bengal	237.60	59.40	247.034	118.62 CF

	93.47494	CF				
2 Gujarat	176.517	163.103	8.58	91.20		
	9.11CF	24.396CF				
3 A&N Islands	10.00		
4 Andhra Pradesh		
5 Orissa	54.80	62.30	CF 33.124	101.68		
	7.50	CF				
6 Maharashtra		
7 Tamil Nadu	181.283	111.88				
	5.375	CF 55.408	CF 42.377	234.46	+	
	14.50	CF				
8 Goa		
9 Kerala	..	62.38	80.00	13.41		
	11.46	CF				
10 Karnataka	43.80		10.95	54.80	69.24	+
	15.00CF					
11 Puducherry		
12 Daman & Diu		
13 Lakshadweep		